

ITEM NO.802
(MENTIONING)

Court 3 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 48/2020

ASSOCIATION OF KARVY INVESTORS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 08-04-2021 This petition was orally MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Parties:

Mr. Himanshu Chaubey, AOR (Mentioned by)

Mr. Ashwarya Sinha, AOR

Mrs. Anil Katiyar, AOR

Mr. Anup Jain, AOR

Ms. Manisha Ambwani, AOR

Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Alok Tripathi, AOR

Mr. Mahfooz Ahsan Nazki, AOR

UPON being MENTIONED the Court made the following
O R D E R

List in the month of July, 2021.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER